

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:2099
ANSWERED ON:07.12.2005
GRANTS TO RURAL SCHOOL
Manoj Dr. K.S.

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Union Government proposes to release the already sanctioned grant to Rural Schools ;
- (b) if so, the time by which the same would be released ;
- (c) whether the Government proposes to reconsider to resume grants to rural schools; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) STATISTICS & PROGRAMME IMPLEMENTATION, YOUTH AFFAIRS & SPORTS AND OVERSEAS INDIAN AFFAIRS (SHRI OSCAR FERNANDES)

(a) to (d) : `Sports` is a `State` subject under the Constitution. It is primarily the responsibility of the State Government to create basic sports infrastructure throughout the country. Till 31.3.2005 , the Ministry was supplementing the efforts of the State Governments in this direction by providing Central assistance under the Centrally Sponsored Sports Infrastructure Schemes including the scheme of Grants to `Rural Schools for Purchase of Sports Equipment and Development of Playground` in accordance with the approved pattern subject to the receipt of viable proposals from the State Government. The Sports Infrastructure schemes have been transferred to the State sector w.e.f. 1.4.2005 and all State Governments were informed accordingly in February, 2005. . No funds have been allocated in the budget for 2005-06 for sports infrastructure including Scheme of Grants to Rural Schools for purchase of Sports equipment and development of playfield. Thus, fresh proposals for th e sports infrastructure projects have to be funded by the State Government from their own sources. However, Planning Commission has recently informed that funds will be provided for on-going approved sports infrastructure projects during the X Plan only . Subject to availability of funds , Central admissible assistance will be considered for release for the already approved cases including rural schools during the X Five Year Plan on receipt of requisite documents viz. Utilisation Certificate/completion certificate etc. from the grantee agencies.